

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 202 of 2014
& IA No. 318 of 2014

Dated : 24th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. C.K.Rai for R-1
Mr. Raunak Jain for R-2

ORDER

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 18.10.2014 after serving copy on the other side.

Post the matter on **28.10.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson